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College of Agril. Engineering, Sikkim

College of Home Science, Meghalaya

Post Graduate College, Barapani, Meghalaya

III. Under fisheries, the Central Inland Caputure Fisheries Research Institute (CICFRI) has undertaken activities for the utilisation of inland fisheries resources for the northeastern region. Creation of infrastructure facilities in the form of laboratory buildings, scientists home and residential quarters has been proposed for Guwahati to the tune of Rs. 95.00 lakh. Under this proposed (new) plan schemes on fisheries enhancement in small water bodies a centre has been provided by CICFRI for Assam as component of the North Eastern States. The total allocation, proposed for the Assam Centre is 68.16 lakh for the IX Plan period.

> Compilation of fish biodiversity of North Eastern States is proposed to be accorded priority.

> The CIFT, Cochin has proposed programmes for developing harvesting techniques for exploitation of fishing resources of the North Eastern States. However, above mentioned proposals will be implemented subject to the availability of funds during IX Plan.

High Court Verdict on Special dispensation Admissions in KVs

*593. SHRI PARAG CHALIHA: SHRI GOVINDRAM MIRI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be

pleased to refer to answer to starred Question No.381 given in the Rajya Sabha on 21st March, 1997 and state:

- (a) whether the matter of special dispensation admissions has recently been disposed off finally by the High Court of Delhi: and
- (b) if so, the details of the verdict of the Court and Government's reaction thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI):(a) yes, Sir. The High Court Delhi has disposed off a writ petition relating to Special Dispensation Admissions in Kendriya Vidyalayas on 11.4.97.

The Kendriya Vidyalaya Sangathan in its affidavit filed in the Court had stated that the Government had decided to abolish all discretionary quotas, and it was absolutely necessary to make certain out of turn admissions the same would be on the basis of clear guidelines to be formulated and would be carried out by a committee specially set-up for the purpose. The Court took note of this affidavit and held the writ Petition to have become infructuous. The Government have decided to follow the directions of the Hon'ble court.

Request of ERPA, Birbhum regarding gauge conversion of Ahmadpur-Katwa and Burdwan-Katwa rail line

*594. SHRI JIBON ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received a request from Eastern Railway